

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF “PATH2WAY HR SOLUTIONS PRIVATE LIMITED”

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Path2way HR Solutions Private Limited
2.	Date of incorporation of corporate debtor	21st December, 2017
3.	Authority under which corporate debtor is incorporated / Registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110DL2017PTC321039
5.	Address of the registered office and principal office (if any) of corporate debtor	701-702, R.G Trade Tower, Netaji Subhash Place, Pitampura, , New Delhi, Delhi, India - 110034.
6.	Date of closure of Insolvency Resolution Process	02.03.2026*
7.	Liquidation commencement date of corporate debtor	03.03.2026 (Copy of order received on 14.03.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Rabindra Kumar Mintri IBBI/IPA-001/IP-P00707/2017-2018/11194
9.	Address and e-mail of the liquidator, as registered with the Board	JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034 mintri_ca@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034 cirp.path2wayhrsolutions@gmail.com
11.	Last date for submission of claims	13.04.2026 (30 days from the date of receipt of order i.e. from 14.03.2026)

*The date immediately prior to the date for order of commencement of Liquidation Process is taken as the date of closure of Corporate Insolvency Resolution Process.

Notice is hereby given that the National Company Law Tribunal New Delhi Bench-VI, has ordered the commencement of Liquidation of the M/s. Path2way HR Solutions Private Limited on 3rd March, 2026. (The order of Hon'ble NCLT received on 14.03.2026)

The stakeholders of M/s. Path2way HR Solutions Private Limited are hereby called upon

to submit their claims with proof on or before 13th April, 2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Rabindra Kumar Mintri
(Insolvency Professional)
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E-mail Id: mintri_ca@rediffmail.com
Ph. No.: 9811173846, 011-40042899
Address: JD-18-B, Near Ashiana Chowk Pitampura, N.D.-34

Rabindra Kumar Mintri

Liquidator

Path2way HR Solutions Private Limited

IBBI REG NO: IBBI/IPA-001/IP-P00707/2017-
2018/11194

Date: 15/03/2026

Place: Delhi